

ADM. No.109 /2022

Office of the  
Prl.District and Sessions Judge,  
Tumakuru dated: 02-06-2022  
Phone : 0816-2278273.

**TENDER NOTIFICATION**

Sealed Tenders are invited from the identified empanelled venders, as per the Government Circular No.ಸಿ.ಆ.ಸು.ಇ.29 ತವೀ 2012, dated: 04-09-2013 to furnish their lowest rates for supply and installation of Facial recognition Bio-Metric Attendance Machines for the use of following Courts, subject to the Terms and conditions mentioned herein after.

<b>Sl. No.</b>	<b>Name of the Court where Bio-Metric Attendance Device is required to be installed</b>	<b>No. of Bio-Metric Attendance Devices required to be installed</b>
1	Prl.District & Sessions Judge, Tumakuru	One
2	Prl.Judge Family Court, Tumakuru	One
3	IV Addl.District & Sessions Judge, Madhugiri	One
4	V Addl.District & Sessions Judge, Tiptur	One
5	Prl.Senior Civil Judge & CJM, Tumakuru	One
6	Prl.Civil Judge and JMFC, Tumakuru	One
7	Prl.Senior Civil Judge, Madhugiri	One
8	Prl.Civil Judge & JMFC, Madhugiri	One
9	Addl.Civil Judge & JMFC, Madhugiri	One
10	Senior Civil Judge, Pavagada	One
11	Prl.Civil Judge & JMFC, Pavagada	One
12	Senior Civil Judge, Tiptur	One
13	Prl.Civil Judge & JMFC, Tiptur	One
14	Senior Civil Judge, Chikkanayakanahalli	One
15	Prl.Civil Judge & JMFC, C.N.Halli	One
16	Senior Civil Judge, Kunigal	One
17	Prl.Civil Judge & JMFC, Kunigal	One
18	Senior Civil Judge, Sira	One
19	Prl.Civil Judge & JMFC, Sira	One
20	Prl. Senior Civil Judge, Gubbi	One
21	Prl.Civil Judge & JMFC, Gubbi	One
22	Senior Civil Judge, Turuvekere	One
23	Civil Judge & JMFC, Turuvekere	One
24	Civil Judge & JMFC, Koratagere	One

The sealed tenders should reach this office on or before 05-45 P.M. of 05-07-2022.

Sealed tenders will be opened before the Prl.District and Sessions Judge, Tumakuru on 06-07-2022 at 5-45 P.M.

The tender should be sealed and superscribed as **“TENDERS FOR SUPPLY OF FACIAL RECOGNITION BIO-METRIC MACHINE”** and addressed to the Prl.District and Sessions Judge, Tumakuru.

The cover should also indicate clearly the name and address of the firm, the tender should be sent by Registered Post (Ad) or personally through messenger, if the tender is sent through messenger, the same has to be handed over to the above named officer or to the person authorized by him to receive the tender on his behalf at this office and acknowledgement be obtained. It is the responsibility of the firm to see that his tender offer is delivered at the above address on or before the specified date and time.

Sl. No.	TECHNICAL PARAMETERS	
	Storage Capacity	
1	Model	ESSL- Silk Bio-101TC
2	Face Capacity	2000
3	Finger Print Capacity	3000
4	ID card Capacity	3000
5	Transaction Capacity	100000
	Communication	
6	TCP/IP, USB-Host WI-FI (Optional)	YES
7	Push Data	YES

8	Standard Functions
	Work Code, SMS, DST, Scheduled Bell, Self Service Query, Automatic Status switch Photo ID, T9 Input, Camera, 9 Digit user ID, Built-in Battery, Multiple verify Mode, External Bell, Access Control Interface, Lock, Door sensor, Exit Button, Alarm.

Visual		
9	Display	2.8 inch TFT Screen

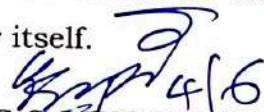
Powers and Environment		
10	Operating Temperature	0 C to 45 C
11	Power Supply	DC 12V.....1.5A
12	Operating Humidity	20%-80%
13	Dimensions (in mm)	(L) 180 X(W) 154 X (H) 34.2

Features	
14	➤ Multi Bio-Metric Fast Verification
	➤ Touch Keypad
	➤ Infrared Auto-Turning on function to save power
	➤ Quick recognition of dry, wet and rough fingers
	➤ Multi -Language support
	➤ Built-in 2000MAH backup Battery to extend operation time
	➤ Prevents duplicated face registration and supports fake face detection function.

### **TERMS AND CONDITIONS**

1. The supplier shall quote the rate inclusive of all taxes levies, freight, GST other expenses as applicable and transportation charges etc., shall be concerned to determine the lowest rates.
2. The Vendor should provide the minimum warranty period of 2 years.
3. The Vendor is required to execute service level agreement for providing warranty.
4. The supply should be made within a week from the date of receipt of the supply order and has to be installed with required software in the location as directed by this office at their own cost. Failing which the orders placed will be liable for rejection.

5. Machine should be in accordance with the specifications, otherwise the same is liable for rejection.
6. The right of acceptance or rejection of the tender without assigning any reasons rests with the undersigned.
7. The damaged machine if any found at the time of installation shall be replaced immediately.
8. As the payment will be made by preparing bill in Khajane-2, successful tenderer have to submit bills in duplicate along with copy of bank pass book, PAN, receipt ID if available soon after the installation of machines.
9. The tender notification may also be obtained in the Web-stie: <https://districts.ecourts.gov.in/india/karnataka/tumakuru/tender>
10. The tenderer should send the expert technician to install the system to the respective courts and provide free training to atleast two officials working at the place of installation.
11. The tenderer should assure prompt and timely service as and when required without causing any delay.
12. The payment will be made by this office after installation of devices, ensuring satisfactory working and only on receipt of stock certificate from the concerned Courts.
13. Safety box to the bio-metric device has to be provided by the vendor.
14. The tenders received after the due date will not be entertained at any circumstances.
15. LAN cabling with casing+ piping and Electrical Wiring for the device shall be done by the vendor itself.

  
(G.S. SANGRESHI)  
Prl. District and Sessions Judge,  
Tumakuru.

**Copy submitted to**

The Registrar General, Hon'ble High Court of Karnataka  
Bengaluru for kind information.

**Copy forwarded for information and with a request to cause  
publication in the notice board of concerned Courts and office ;**

1. Prl.District and Sessions Judges in the state.
2. The Deputy Register City Civil Court, Bengaluru
3. Senior Civil Judge and CJM, Tumakuru
4. Deputy Commissioner, Tumakuru District, Tumakuru
5. District Information Officer, Tumakuru to give vide publicity.
6. The City Municipal Commissioner, Tumakuru
7. The District Library Tumakuru
8. Notice Board
9. Accounts Branch of this office
10. Computer Branch of this office, for web hosting.